

SPECIAL BENCH

ITEM NO.123

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.138/2023, IA No.342/2023, IA No.343/2023, IA No.344/2023
& IA No. 45/2023 IN CP (IB) No.32/ALD/2019**

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BAFF ENGINEERS PVT LTD V/S M/S FARMECH FOODS PVT LTD
UNDER SECTION	9 IBC (RESOLUTION PLAN APPROVED)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the RP in all IAs

Sh. Udayan Tandon, Adv.

: For the Respondents in all IAs

ORDER

- 1. Ld. Counsel representing the Respondents informs that respondent no.1 has expired, and new Director is going to be appointed.**
- 2. Let the needful be done and the matter be adjourned for further hearing before the Regular Bench on 19th August, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*